

ITEM NO.104

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8672/2010

STATE OF M.P

Appellant(s)

VERSUS

M.P. VIDYUT KARAMACHARI SANGH AND ORS. &amp; ORS.

Respondent(s)

WITH

C.A. No. 8687/2010 (IV-A)

C.A. No. 8686/2010 (IV-A)

C.A. No. 8674/2010 (IV-A)

C.A. No. 8673/2010 (IV-A)

C.A. No. 8676/2010 (IV-A)

C.A. No. 8684/2010 (IV-A)

C.A. No. 8682/2010 (IV-A)

C.A. No. 8677/2010 (IV-A)

C.A. No. 8680/2010 (IV-A)

C.A. No. 8679/2010 (IV-A)

C.A. No. 8675/2010 (IV-A)

C.A. No. 8681/2010 (IV-A)

C.A. No. 8683/2010 (IV-A)

C.A. No. 8678/2010 (IV-A)

C.A. No. 8685/2010 (IV-A)

C.A. No. 8688/2010 (IV-A)

Date : 24-10-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) Mr. Satish Vig, AOR

Mr. C. D. Singh, AOR

Mr. B. K. Satija, AOR

Mr. Lakshmi Raman Singh, AOR

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Mr. Mishra Saurabh, Adv.

Mr. Ankit Kr. Lal, Adv.

For Respondent(s) Mr. G. Umopathy, Adv.  
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Mr. Adity Singh, Adv.

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Mr. Mahesh Agarwal, Adv.

Mr. Ankur Saigal, Adv.

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Ms. Aastha Mehta, Adv.

Mr. E. C. Agrawala, AOR

Mr. Gaurav Agrawal, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 31.10.2017.

(NEELAM GULATI)  
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)  
BRANCH OFFICER